

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).26965/2012

SANTA LAL (D) TR.LRS. & ANR.

Petitioner(s)

VERSUS

M/S FIRM REKH CHAND GANPAT RAI FIRM&ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 26/11/2012 This Petition was called on for hearing today.

For Petitioner(s) Mr.Rajat Khatri,adv.
Mr. Subramonium Prasad,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of all the respondents.
List the matter on 23.01.2013.

		(Sunil Thomas)	
		Registrar	

SB